

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1648/2001

Tuesday, this the 10th day of July, 2001

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Lt. Col (Retd.) K.N. Sharma, S/O Late
Shri J.R.Sharma R/O 101, Punjabi Bagh
Apartments, Opposite Bharat Petroleum,
Rohtak Road, New Delhi-63. and a retired
Commissioned Officer of the Indian Army,
Ministry of Defence, Government of India,
New Delhi.

..Applicant

(Applicant in person)

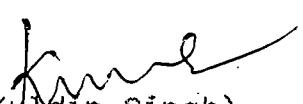
Versus

1. Chief Controller of Defence (Pension), Allahabad.
2. Controller General of Defence Accounts West Block - 5, R.K. Puram, New Delhi-66.
3. Under Secretary (Pens/Services), Ministry of Defence, Govt. of India, 219 'A' Block, Sena Bhawan, New Delhi-11.

..Respondents

O R D E R (ORAL)

The applicant is a retired Lt. Col. He is aggrieved of his wrong fixation of pension. As this Tribunal has no jurisdiction to entertain the service matters of the Indian Armed Forces, the OA is not maintainable before the Tribunal and the same is accordingly rejected. No cost.


(Kuldip Singh)
Member (A)

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